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INCOME TAX

NO.2177(F.NO.197/185/77-IT(AI): In exercise of the powers conferred by clause(iv) of sub-section (23C) of section 10 of the Income-tax Act, 1961 (43 of 1961), the Central Government hereby notifies "The Bharat Scouts & Guides" for the purpose of the said/for the assessment years 1972-73, 1973-74, 1974-75 and 1975-76.

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AUTHORISED FOR ISSUE


(Miss Gita Kripalani)
Asst. Director of Inspection (RS&P).

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